

(c) In terms of Section 22 of the Banking Companies Act, 1949, all banking companies have to apply for a licence to carry on business in India and a licence may be refused or withdrawn in the case of any banking company which is not in a position to pay its depositors or is carrying on its business to the detriment of their interests. The Reserve Bank of India conducts periodical inspections in order to ensure that the conditions set out in Section 22 continue to be satisfied.

Preventive Officers and Examiners at Customs Houses

1477. Shri Assar: Will the Minister of Finance be pleased to state:

(a) the number of vacancies of Preventive Officers and Examiners in the Customs Houses at Bombay, Calcutta and Madras as on the 30th September, 1957;

(b) the over-time fees paid to the Preventive Officers and Examiners from the 1st April to 30th September, 1957 separately; and

(c) how the over-time charges paid to Preventive Officers and Examiners work out in relation to their basic salaries, i.e. upto what percentage?

The Deputy Minister of Finance (Shri B. E. Bhagat):

(a) Custom House	Preventive Officers	Examiners
Bombay . . .	13	Nil
Calcutta . . .	15	No separate cadre
Madras . . .	1	Nil
	Rs.	Rs.
(b) Bombay . . .	2,20,596	74,511
Calcutta . . .	2,86,511	No separate cadre
Madras . . .	47,327	6,551
(c) Bombay . . .	65 per cent	79 per cent
Calcutta . . .	86 per cent	No separate cadre
Madras . . .	76 per cent	26 per cent

NOTE: While separate cadres of Preventive Officers and Examiners

exist at Bombay and Madras Customs Houses, there is no separate cadre of Examiners at Calcutta Customs House and selected Preventive Officers are deputed to work as Examiners.

Geological Survey of Rajasthan

1478. Shri Karni Singhji: Will the Minister of Steel, Mines and Fuel be pleased to state the areas and the names of the minerals covered by the Field Programme of the Geological Survey of India in Rajasthan during 1956-57?

The Minister of Mines and Oil (Shri K. D. Malaviya): The names of the minerals and the areas investigated by the Geological Survey of India in Rajasthan during 1956-57 are as follows:

Copper deposits in Khetri and in Pratappgarh, Nalladesor and Thanagasi areas of Alwar. Lignite bearing rocks in Bikaner. Iron, Kyanite, Lead, Copper, Garnet and Mica deposits at Pur, Bhilwara district. Beryl occurrence at Karera areas in Bhilwara district.

Election Petitions

1479. { Shri S. M. Banerjee:
Shri Prabhat Kar:
Shri Mohammed Elias:
Shri Sarju Pandey:

Will the Minister of Law be pleased to state the number of election petitions rejected by various tribunals on the ground of non-compliance with section 117 of the Representation of the People Act?

The Deputy Minister of Law (Shri Hajarnavis): 37 election petitions were rejected by election tribunals upto the 15th February, 1958, on the ground of non-compliance with the provisions of section 117 of the Representation of the People Act, 1951.